BENCH-II

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA.(CAA) No.232/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25 July, 2017, 10.30 A.M

| Name of the Company |  | Anand Pinky Properties (P) Ltd. |                        |                     |
|---------------------|--|---------------------------------|------------------------|---------------------|
| Under Section       |  | 230-232                         |                        | Amalgamation        |
| SI.<br>No.          | Name & Designation of Authorized<br>Representative (IN CAPITAL<br>LETTERS) |                                 | Appearing on behalf of | Signature with date |

1. Noelle Banerjee, Advocate Applicant



25.07.2017 - C.A. (CAA) No. 232 / KB / 2017 - Anand Pinky Properties Pvt. Ltd.

## ORDER

Ld. Lawyer on behalf of the Applicant is present.

The application is filed under Section 230, 232, of the Companies Act. The Ld. Lawyer on behalf of the petitioner submitted that she needs some time to file an affidavit of the Creditor(s) as well as shareholders, pertaining to their consent. Heard prayer is allowed.

Fixed on 14th of August, 2017.

(MANORAMA KUMARI) MEMBER (J)